GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO. 2447 TO BE ANSWERED ON 13.12.2021

KV in Aspirational Districts

†2447. SHRI GAJENDRA SINGH PATEL:

Will the Minister of EDUCATION be pleased to state:

- (a) whether there is any proposal to extend the Kendriya Vidyalaya quota for the Members of Parliament;
- (b) if so, the details thereof;
- (c) whether any proposal in being considered to open Kendriya Vidyalayas in aspirational districts in States separately including Madhya Pradesh; and
- (d) if so, the details of the places where Kendriya Vidyalayas are proposed to be set up in Madhya Pradesh?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT. ANNPURNA DEVI)

- (a) & (b) No such proposal is under consideration of the Government at present.
- (c) & (d) Opening of new Kendriya Vidyalayas (KVs) is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-Military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education. Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations and committing resources for setting up a new KV. The proposals received from various sponsoring authorities found fulfilling the mandatory pre-requisite for opening of new KVs have to compete with other such proposals under the "Challenge Method" and subject to approval of the competent authority. At present 167 KVs (including 13 KVs in Madhya Pradesh) are functioning in 115 Aspirational Districts. However, KVs are not opened on the criteria of aspirational district-wise / state-wise etc.
